No. A-63022/ 3/ 2021-Estt. 307/3-30725

National Human Rights Commission

(Establishment Section)

Dated, the 24th June, 2025

Office Order

In supersession of this Commission's earlier order dated 16.07.2024, the following revised allocation of Nodal Officers is hereby made for facilitating, interaction and coordination on human rights matters with the concerned State Governments, UT Administrations and Central Government Ministries/ Departments:

S.No.	Name and Designation of the officer	State/ UTs assigned
1	Shri Indrajeet Kumar, Deputy Registrar	Uttar Pradesh, Bihar, Jharkhand and Uttrakhand
2	Shri Mukesh, Deputy Registrar	Himachal Pradesh, Punjab, Haryana, UTs of J&K, Ladakh, Maharashtra, Gujarat and Chandigarh
3	Shri Brijvir Singh, Assistant Registrar	West Bengal, Odisha, UT of Andaman & Nicobar Islands, Madhya Pradesh, Goa and NCT of Delhi.
4	Shri Gautam Kumar, Assitant Registrar	Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Telangana, Rajasthan, Chhattisgarh and UTs of Puducherry, Lakshadweep, Dadar & Nagar Haveli, Daman & Diu
5	Shri Atul Kumar, Assitant Registrar	Central Ministries and other Central Govt. offices, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Arunachal Pradesh

This issues with the approval of the Competent Authority.

(Yogesh Chandra Misra) Section Officer (Estt)

To:

All concerned officers

Copy for information to: Circulation through e-Office Notice Board

- 1. Sr. PPS to Chairperson
- 2. PPS to Members
- 3. PS to Secretary General
- 4. PS to DG(I)
- 5. PS to Registrar (Law)
- 6. PS to Joint Secretaries
- 7. SSA with the request to upload the order on NHRC website